

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 09.12.2014**

CP NO. 78/2013 (OA No. 670/2013)

Ms. Kavita Bhati, counsel for petitioner.  
Mr. Anupam Agarwal, counsel for respondents.

Heard learned counsel for the parties.

By considering the compliance report dated 08.08.2014 (Annexure CPR/1) and Panel Part-VIII (Annexure CPR/2), we are satisfied that substantial compliance of the order dated 26<sup>th</sup> September, 2013 passed by this Bench of the Tribunal in OA No. 670/2013 has been made.

Therefore, the present Contempt Petition is closed.  
Notices issued earlier to the respondents are discharged.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

*B. V. Rao*  
(B. V. RAO)  
JUDICIAL MEMBER

Kumawat